

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13) C.P. No.1478/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 23.04.2018

NAME OF THE PARTIES : Arcom Paper Pvt. Ltd.
V/s
Trimax IT Infrastructure & Services Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Representatives of both the sides are present.
2. He has filed the Application for Withdrawal of the Petition. It reads as under :-
" *In the meantime in view of the negotiations for Settlement the Corporate Debtor has paid the Operation Creditor the entire Settlement consideration of Rs. 1,08,01,356/- and therefore the Operational Creditor does not desire to proceed further with the present Company Petition.*"
3. Hence he seeks permission to withdraw the Petition. Granted.
4. The Petition is disposed of as Withdrawn. To be consigned to records.

SD/ -

M.K. SHRAWAT
Member (Judicial)

23.04.2018.

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Trimax IT Infrastructure & Services Ltd.

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Regd. Office: 2nd Floor, Universal Mill Building, Mehra Estate, L.B.S Road, Vikhroli (W), Mumbai 400 079.

Tel. 91 22 4068 1001 • Fax 91 22 4068 1002 • E-mail sales@trimax.in • Web www.trimax.in

To,
Mr. Amit Gupta, Director
Arcom Papers Pvt. Ltd.
Gala No G-25, Shailesh Industrial Complex
Sativali Road, Vasai Road (East) – 401208 (M.S.)

Date: December 15, 2017

Re: Consent terms in Petition No 1478 of 2017 before National Company Law Tribunal, Mumbai

Further to the directions of Hon'ble National Company Law Tribunal (NCLT), Mumbai Bench dated December 04, 2017 directing the parties to mutually discuss and file consent terms, we hereby submit the following proposal for your kind consideration and if thought fit accept it with or without modifications:

Details of payment of balance dues and date of payment:

Installment Number	Date of Payment	Amount payable in Rs.
1	Dec-26-2017	17,50,000
2	Jan-14-2018	20,00,000
3	Feb-14-2018	20,00,000
4	Mar-14-2018	15,51,356
5	Apr-14-2018	Interest Rs 10,00,000
Total		Rs.83,01,356

All the aforesaid payments shall be made by RTGS

Kindly sign and send us a copy of the letter as token of your acceptance

Accepted

For Trimax IT Infrastructure & Services Limited

For Arcom Papers Pvt. Ltd

Chandra Prakash

Chandra Prakash Madrecha
(Joint Managing Director)

Amit Gupta
(Director)

